## GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.3134 TO BE ANSWERED ON 6.8.2018

## PHOTOGRAPHY IN MONUMENTS

3134. SHRI MALYADRI SRIRAM: SHRIMATI K. MARAGATHAM: SHRI C. MAHENDRAN:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has recently allowed photography within premises of protected monuments and sites and if so, the details thereof;
- (b) whether the Government is receiving numerous representations/requests in this regard and if so, the details thereof;
- (c) whether this decision is likely to forecast security threats in the case of certain monuments and if so, the details thereof;
- (d) whether it is a fact that the Government has directed the Archeological Survey of India to permit photography at all their monuments and if so, the details thereof;
- (e) the other new polices recently announced by the Archaeological Survey of India for public benefit since July 1, 2018;
- (f) whether it a fact that ASI has banned all Swachh Bharat activities and provision of public services within distance of 200 meters from monuments like Humayun's Tomb, etc; and
- (g) if so, the details thereof and the reasons therefor?

## ANSWER

# MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

## (DR. MAHESH SHARMA)

- (a) Yes, Madam. The Government through an order dated 12.7.2018 has allowed photography in the centrally protected monuments and sites without a stand except in Ajanta Caves and Leh Palace having paintings and mausoleum of Taj Mahal.
- (b) Yes, Madam. The Archaeological Survey of India (ASI) receives requests for photography from various quarter which are favourably addressed for issue of permission.
- (c) No, Madam.
- (d) ASI through an order dated 12.7.2018 has allowed photography in the centrally protected monuments and sites without stand.
- (e) No, Madam. No New Policy announced.
- (f)&(g) No, Madam.